

## NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

<b>Sr. No</b>	<b>Matter No.</b>	<b>Cause Title</b>	<b>DFR No. &amp; Date</b>	<b>Defect cured on</b>	<b>Caveat (if any)</b>	<b>To be listed on</b>
1.	<b>94 of 2017</b>	Bhakra Beas Management Board vs. Punjab State Electricity Regulatory Commission & anr.	1018/17 dated 28/3/2017	5/4/2017		<b>24/04/17</b>
2.	<b>96 of 2017</b>	NTPC Ltd. vs. AP Eastern Power Distribution Co. Ltd. & ors.	905/17 dated 16/3/2017	6/4/2017		<b>24/04/17</b>
3.	<b>IA No. 281 of 2017 in DFR No. 923 of 2017</b> (IA 281/17 - For condonation of delay in filing the appeal)	J.K.Cement Works vs. Jaipur Vidyut Vitran Nigam Ltd. & ors.	923/17 dated 20/3/2017	7/4/2017	<b>Caveat Time Barred</b>	<b>25/04/17</b>
4.	<b>IA No. 283 of 2017 in DFR No. 927 of 2017</b> (IA 283/17 - For condonation of delay in filing the appeal)	Ambuja Cement Ltd. vs. Jaipur Vidyut Vitran Nigam Ltd. & ors.	927/17 dated 20/3/2017	7/4/2017	<b>Caveat Time Barred</b>	<b>25/04/17</b>
5.	<b>IA No. 287 of 2017 &amp; IA No. 286 of 2017 in DFR No. 363 of 2017</b> (IA 287/17 - For condonation of delay in refiling the appeal & IA 286/17 - For condonation of delay in filing the appeal)	NLC Industries Ltd. vs. Andhra Pradesh Electricity Regulatory Commission & anr.	363/17 dated 30/1/2017	7/4/2017		<b>25/04/17</b>

By Order/  
Sd/-  
Dy. Registrar

Dated: 10.04.2017